

26th April, 1966. The offer was renewed in 1966 but it was not availed of.

(d) Dr. David Stark Murray, Group Pathologist of the Kingsten (Surray) Hospital, U.K. and President of the Socialist Medical Association, U.K.

(e) Rs. 25,908-75 P.

No foreign exchange was involved.

#### PRIVY PURSES

688. SHRI GEORGE FERNANDES: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received representations from the ex-rulers who are drawing Privy Purses on the question of the withdrawal of the Privy Purses and other special rights and privileges enjoyed by them at present;

(b) whether representations on the subject have been received from agencies and individuals other than the ex-rulers;

(c) if so, the names of persons or organisations from whom such representations have been received; and

(d) the main details of such representations?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) A list is laid on the Table of the House. [*Placed in Library See No. LT—1567/67*]

(d) Some representations endorsed the move for abolition of privy purses as "anachronistic" and against the spirit of the Constitution. Others have written in support of the continuance of the privy purses stating that abolition of privy purses would be in contravention of the treaties and agreements entered into with the Rulers.

#### कुरला की गुफाएँ

689. श्री बसवन्त : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महाराष्ट्र में कुरला की गुफाओं की प्राचीन वस्तुओं के परीक्षण संबंधी कोई योजना विचाराधीन है और यदि हां, तो उसका व्यौरा क्या है;

(ख) क्या यह सच है कि पर्यटकों की गुफा में बिजली और अच्छी सड़क न होने के कारण बहुत कठिनाई उठानी पड़ती है; और M78LSS(CP)/67—8

(ग) क्या वहां पर तुरन्त ऐसी सुविधाओं की व्यवस्था करने का विचार है?

शिक्षा मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) पूना जिले में कारला (कुरला नहीं) की गुफाएं संरक्षण की काफी अच्छी हालत में हैं।

(ख) गुफाओं में बिजली नहीं है किन्तु इससे पर्यटकों को कोई विशेष कठिनाई नहीं होती है क्योंकि गुफाएं दर्शकों के लिए प्रातः 9 बजे से सायं 5-30 बजे तक खुली रहती हैं जबकि दर्शकों को गुफाएं देखने के लिये दिन की काफी रोशनी होती है। पहाड़ी के नीचे तक डामर की अच्छी सड़क बनी हुई है। तथापि, पहाड़ी के नीचे से गुफाओं तक पहाड़ी-पगडन्डी को, जिस पर पत्थरों की सीढ़ियां नहीं बनी हुई हैं, भारत के पुरातत्व सर्वेक्षण द्वारा काफी अच्छी हालत में रखी जाती हैं।

(ग) प्रश्न नहीं उठता।

#### MIZO REBELS ACTIVITIES

691. SHRI K. P. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Mizo rebels have intensified their activities at the regrouped Kawnpui village in the Aijal District and have put up orders on the public notice boards prohibiting visit by Mizos to the District Headquarters of Aijal without the permission of 'Mizoram Government'; and

(b) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Some instances of Mizo hostile activities on these lines had come to notice in this village.

(b) The Civil administration and the Security Forces are on the look-out for such miscreants. The Security Forces are also engaged in patrolling the area.

12 Hrs.

RE: CALLING ATTENTION

MR. SPEAKER: Calling attention. Shri Nath Pai.

**SHRI NATH PAI (Rajapur):** Before I proceed to read my calling attention, I would like to register a protest through you at the practice the Government has developed. Knowing that this matter is pending before you, the Government has tried to reply to it by a so-called spokesman speaking to the press. Now, you have again and again warned the Government not to resort to this kind of devious means. The Government and the Prime Minister knew that the matter was pending and you had admitted my motion and that of another member. I would like to draw your attention to the first page of the *Delhi Statesman* here where it is said that Government thinks that it is so much better that the Mangla Dam has been completed because it will take the burden from India. This is an extraordinary way of treating Parliament that when a motion has been admitted by the Speaker the Government will try to deal with it not by coming to the floor of the house but by taking resort to so-called spokesmen who have confidential talks with the press. I have nothing against informing the press, but Government has a duty to Parliament. This is an organised method. Mr. Chagla did it before and this is repeated. I want your ruling. Either there is meaning in bringing a motion before you, or they go on making a mockery of it. May I know where we stand?

**MR. SPEAKER:** The normally accepted convention is that when any subject is before the House, no statement is made. No ruling is needed for that. May I request him to put the question.

**SHRI NATH PAI:** I hope the Prime Minister has heard the Speaker's ruling, and will accordingly advise her colleagues.

**MR. SPEAKER:** It was a press interview. No Statement was made.

**SHRI SURENDRANATH DWIVEDY (Kendrapara):** It is put in the vaguest manner. They do not give the name of anybody, neither the Prime Minister nor the Minister of External Affairs. They say spokesman of the Government. If they take to these means, where is the protection?

**श्री अटल बिहारी वाजपेयी (बलरामपुर):** अद्यक्ष महोदय, अभी प्रधान मंत्री एक वक्तव्य करने वाली हैं जो चीन के बारे में जिसमें

कहा जायगा कि स्पोकसमैन ने कुछ कहा हमें पता नहीं है। यह स्पोकसमैन हैं कौन? यह किस के इशारे पर काम करते हैं?

**MR. SPEAKER:** Whatever it is, after all, when a subject is before the House, naturally the authority of the statement is only from the Ministers, and I wish the spokesmen will not interfere with this, the Minister making a statement.

**SHRI RANGA (Srikakulam):** We are all thankful to you for your last observation. This is not the first time that the spokesman takes upon himself this responsibility. On an earlier occasion, when the Deputy Prime Minister also was involved, a similar spokesman in another Ministry or the same Ministry committed the same kind of blunder. I hope the Prime Minister will take to heart what you have said, and see that these spokesmen are not multiplied.

**SHRI HEM BARUA (Mangaldai):** You have rightly wished that the spokesmen would not step in on future occasions like this, but on a previous occasion you wished like that, but your wish has not been implemented by these people. That is the trouble.

12.05 Hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

#### PRIME MINISTER'S MESSAGE TO PRESIDENT AYUB KHAN RE. MANGLA DAM

**SHRI NATH PAI (Rajapur):** I call the attention of the Prime Minister to the following matter of urgent public importance and I request that she may make a statement thereon. The printed form says "he" and so it should be corrected.

"The Prime Minister's message to President Ayub Khan of Pakistan congratulating him on the completion of the Mangla Dam".

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI):** Sir, while overflying West Pakistan on my way to Moscow, as is customary, I sent a message of greetings to the President of Pakistan. I expressed the